

9/21

**GOVERNMENT OF NCT OF DELHI
DELHI DISASTER MANAGEMENT AUTHORITY**

No. F/02/07/2020/S.I | 8

Dated 28.3.2020

ORDER

Whereas, the Delhi Disaster Management Authority (DDMA), is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi and that there is a need for consistency in the application and implementation of various measures in NCT of Delhi.

And Whereas in exercise of the powers under section 6(2)(i) of the Disaster Management Act, 2005, the National Disaster Management Authority (NDMA), has issued an Order no. 1-29/2020-PP (Pt.II) dated 24.03.2020 directing the Ministries/Departments of Governments of India, State/Union Territory Authorities to take effective measures so as to prevent the spread of COVID-19 in the country;

And Whereas, in view of the current situation regarding COVID-19 epidemic and its impending immunity transmission in INDIA and the advisory by the MoHFW (Govt of India) & to avoid crowding in OPDs, maintain social distancing and advice to elderly to venture out from their residence, the Government of NCT of Delhi is issuing this order in reference with the protocols and various lockdowns declared by the Government of India & Government of NCT of Delhi.


Now Therefore, under the provisions of Section 22 of the Disaster Management Act, 2005, it is hereby ordered that all Registered Medical Practitioners (RMP) of Delhi would be allowed to practice telemedicine consultations and prescribe medications with the below mentioned stipulations for the period of this lockdown till midnight of 14th April, 2020 from the issuance this Order or till such time the lockdowns are effective by the Government of NCT of Delhi:

All RMP's would have to restrict giving online consultations and prescriptions only on the following conditions:

1. Only in Patients whose medical history is known to RMP.
2. Minor ailments.
3. Routine follow up.
4. No injectable to be prescribed.
5. No prescription for clinically suspected case of COVID-2019.

While giving prescription the following should be strictly followed:

1. The prescription should be on the letter head of the RMP with signature and details. The pdf of the prescription should be sent to the patient (Prescribed format attached).
2. RMP should mention as header that the prescription is given based on telephonic consultation.
3. RMP should note down short relevant history on letter head.
4. No advice to be given in word format or any social media.
5. RMP's can refer to any images sent by the patient pertaining to their disease.
6. The prescription should be dated and period of medication should be clearly mentioned.
7. All records should be strictly preserved as per rules by RMP.
8. As and when the training or module is available, the RMP shall comply with the same and document it in the prescription.


(Vijay Dev) 28/3/20
Chief Secretary, Delhi

To

Chairman, Delhi Medical Council,
Room No. 308A, 3rd Floor,
Admn block, MAMC, B.S. Z. Marg,
New Delhi-110002

Copy to:

1. Secretary (Health & Family Welfare), GNCT of Delhi.
2. All Members of State Executive Committee, GNCT of Delhi.


(Vikas Anand) 28/3/20
CEO, DDMA

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SAMPLE PRESCRIPTION FORMAT

REGISTERED MEDICAL PRACTITIONER'S NAME	
QUALIFICATION	
REGISTRATION NUMBER	
ADDRESS	
CONTACT DETAILS (EMAIL, AND PHONE NUMBER)	

Date of Consultation			
Name of patient	Age	Gender	
Address	Height		
	Weight		
	LMP		

<p>CHIEF COMPLAINTS</p> <p>RELEVANT POINTS FROM HISTORY</p> <p>EXAMINATION/LAB FINDINGS</p> <p>SUGGESTED INVESTIGATIONS</p>	<p>DIAGNOSIS OF PROVISIONAL DIAGNOSIS</p> <ol style="list-style-type: none"> Name of medicine (in capital letters only with generic name) drug form, strength, frequency of administration and duration Name of medicine (in capital letters only with generic name) drug form, strength, frequency of administration and duration Name of medicine (in capital letters only with generic name) drug form, strength, frequency of administration and duration
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